

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 278 of 2015 & IA No. 455 of 2015

Dated: 11th December, 2015

**Present: Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:-

**JSW Steel Ltd. Appellant(s)
Versus
Tamil Nadu Electricity Regulatory Commission ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Santhil Jagdesan
Ms. Suchitra Kumbhat

Counsel for the Respondent(s) : None

ORDER

Heard.

Admit.

Issue notice of the Appeal to all the respondents returnable within three weeks from today. Reply/counter affidavit be filed within four weeks from today. Rejoinder, if any, may be filed by the appellant within two weeks thereafter.

Post this Appeal for hearing on **12th February, 2016.**

**(T. Munikrishnaiah)
Technical Member**

rkt/vt

**(Justice Surendra Kumar)
Judicial Member**

